

\214  
IT E M NO.4  
[NMD Case]

COURT NO.9

S E C T I O N IV B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).2 3 4 9 9 / 2 0 0 4

(From the judgement and order dated 1 6 / 0 3 / 2 0 0 4 in L P A No. 1 6 3 / 1 9 9 9 & C W P  
No. 4 4 2 / 1 9 9 5 of The HIGH COURT OF PUN J A B & H A R Y A N A AT  
CHAND I G A R H )

STA T E O F H A R Y A N A & O R S.

Petitioner(s)

V E R S U S

N A V N E E T V E R M A

Respondent(s)

(With appln(s) for recalling the court's order and with prayer for interim relief)  
(for final disposal)

Date: 2 5 / 0 9 / 2 0 0 7 This Petition was called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E T A R U N C H A T T E R J E E

H O N ' B L E M R . J U S T I C E P . S A T H A S I V A M

For Petitioner(s)

Mr.T.V.George,Adv. (N.P.)

For Respondent(s)

Mr. M.K. Dua,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 2 7 . 9 . 2 0 0 7 .

(K. K. Chawla)  
Court Master

(Neeru Bal a Vij)  
Court Master